

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH

C.P. No.91/94 in  
O.A. No. 687/93.

Date of decision 15.12.94.

Anwar Ahmed

.....Petitioner.

Vs.

Shri M. Sarajuddin Khan,  
Divisional Railway Manager,  
Western Railway, Kota Division,  
Kota.

.....Respondent.

CORAM: HON'BLE MR. JUSTICE D.L. MEHTA, VICE CHAIRMAN.  
HON'BLE MS. USHA SEN, ADMINISTRATIVE MEMBER.

For the petitioner - Mr. J.K. Kaushik, advocate.  
For the respondent - Mr. Manish Bhandari, advocate.

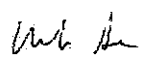
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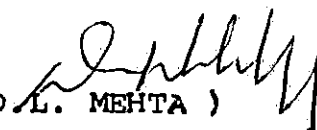
( Hon'ble Mr. Justice D.L. MEHTA, Vice Chairman

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This is a Contempt Petition filed by the  
petitioner to initiate contempt of court proceedings  
against the respondent for not complying with the  
order of this Tribunal dated 7.4.94 passed in  
O.A. No. 687/93.

2. In the light of the orders issued,  
the Contempt Petition is dismissed. Notice issued  
to the respondent is hereby discharged.

  
( USHA SEN )  
ADMINISTRATIVE MEMBER

  
( D.L. MEHTA )  
VICE CHAIRMAN